infection; to obtain accurate information on magnitude of infection in different risk groups over different periods.

Government of India has identified and strengthened 13 hospitals for clinical management of HIV infected AlDS/cases in the country; established HIV testing centres for diagnostic screening and screening of donated blood in different cities; prepared detailed guidelines for upgrading hospital infection control standards.

Rehabilitation of women trapped in urban areas

170. SHRI MENTAY PADMANABHAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what steps Government have taken so far particularly during the last one year to settle the unfortunate women who have been trapped in urban areas to lead immoral life: and
- (b) what are Governmeni's plans for rehabilitating these women.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF HUMAN RESOURCE DEVELOPMENT (DEPART-MENT OF WOMEN AND CHILD DEVI! OPMENT) (KUM. MAMATA BANERIEE): (a) and (b) The problems of such women trapped in prostitution is the concern of the State Governments as 'Social Defence' falls within the Slate Sector. Even so, the Central Social Welfare Board organised a National Conference on Prostitutes and their children in the month of June 1990. One of the recommendations made therein was to strengthen protective homes run by the State Governments and Union Territories. As part of observance of 1990 as the SAARC Year of the Giri Child, the Department of Women & Child Development sanctioned Rs. 18.56 lakhs to the Central Social Welfare Board as one time assistance

strengthen 16 Protective Homes in i 1 States and the Union Territory of Delhi.

Non-payment of PF/Gratuity dues of retired/expired teachers of Government School, Patel Nagar

- 17J. SHRI MOHINDER SINGH LAT-HER: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3119 given in the Rajya Sabha on 4th September, 1990 and state:
- (a) what are the reasons for inordinate delay in settling the cases regarding pay ment of Provident Fund/gratuity dues to retired/expired teachers of Government School, Patel Nagar, New Delhi; and
- (b) what steps are contemplated by Gov ernment for expeditious settlement of the dues to mitigate the hardships?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHR1 ARJUN SINGH): (a) and (b) The Delhi ^Administration have intimated that the delay in settling the pension case of Km. S.iehlata Paul has been due to the delay in receipt of papers from the claimant. The Delhi Administration have also intimated that the payment of Provident Fund dues has now been made. As regards the gratuity, the bill was submitted to the Pay & Accounts Office on 25.2.1991, which was received back on 17.4.1991 with some objections. The P&AO again returned the bill in June, 1991 with further objections which are being settled by Delhi Admn. in consultation with the Principal Pay & Accounts Office.

Reimbursement of Family Welfare Funds to Andhra Pradesh Government

- 172. SHRI MENTAY PADMANABHAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the Central Government have not re-imburshed funds for family welfare schemes implemented by the Government of Andhra Pradesh;
- (b) what are the details of amounts claimed by Andhra Pradesh Government which are pending with the Central Goernment; and